NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.07.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1708 of 2022 in Comp. App. (AT) (Ins) No. 448 of 2022	Anil Kaushal Vs. Colliers International (India) Property Services Pvt. Ltd. (Formerly: Synergy Property Development Services Pvt. Ltd.) & Ors.	Shivam Sharma	Dhruv Rohatgi-R1 Yogesh Gupta-R3

For Admission (Fresh Cases)

	sion (Fresh Cases)			
2.	Comp. App. (AT) (Ins) No. 384 of 2022	Samyak Projects Pvt. Ltd. Vs. Ansai Housing Ltd.	Sandeep Bhuraria	Vikas Tiwari
3.	Comp. App. (AT) (Ins) No. 661 of 2022	Lakshya Swarupa Housing Projects Pvt. Ltd. Vs. Rajendra Kumar Girdhar & Ors.	Amish Tandon	Yakshay Chedda Siddhesh Bhole-R1 Prateek Seksaria-R2
4.	Comp. App. (AT) (Ins) No. 704 of 2022	Amrapali LA-Residentia Flat Buyers Welfare Association (ALRFBWA) Vs. LA Residentia Developers Pvt. Ltd. (Under CIRP) & Anr.	Abhishek Naik	CS Gupta (Intervenor) Janender K.Chumbak
5.	Comp. App. (AT) (Ins) No. 748 of 2022	Adinath Jewellery Exports Vs. Brijendra Kumar Mishra Liquidator Of Shrenuj & Co. Ltd. & Anr.	Anish Agarwal	
6.	Comp. App. (AT) (Ins) No. 750 of 2022	Nava Healthcare Pvt. Ltd. Vs. Indore CFA Solutions	Anshuj Dhingra	
7.	Comp. App. (AT) (Ins) No. 754 of 2022	Ram Ratan Modi Resolution Professional Of Duncans Industries Ltd. Vs. Sammelan Tea And Beverages Pvt. Ltd. & Ors.	Amit Kasera	Avishek Guha

8.	Comp. App. (AT) (Ins) No. 755 of 2022 & I.A. No. 2069 of 2022	Kashvi Power & Steel Pvt. Ltd. Vs. Modern India Con Cast Ltd. & Anr.	Arijit Mazumdar	
9.	Comp. App. (AT) (Ins) No. 757 & 758 of 2022	Capital Ventures Pvt. Ltd. Vs. Manoj Kulshrestha Resolution Professional Soni Realtors Pvt. Ltd. & Anr.	Abhay Kaushik	Sumesh Dhawan
10.	Comp. App. (AT) (Ins) No. 760 of 2022	Nilesh Rasiklal Shah Director Rasiklal Sankalchand Jewellwers Pvt. Ltd. Vs. The Resolution Professional Rasiklal Sankalchand Pvt. Ltd. & Anr.	Neha Sharma	

For Admission (After Notice)

FOF Addins	sion (After Notice)			
11.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	A K. Tiwari Manjit S. Bali
12.	Comp. App. (AT) (Ins) No. 103 of 2022	Pooja Finlease Ltd. Vs. Auto Needs (India) Pvt. Ltd. & Anr.	Rajendra Beniwal	M.P. Sahay Eccha Shukla Awantika-R1 & R2
13.	Comp. App. (AT) (Ins) No. 180 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Roma Unicon Designex Consortium Successful Resolution Applicant (Through Its SPV- Roma Urban Dream Projects Private Limited) Through Its Authorised Representative Mr. Suresh Kumar Gupta	U.N.Singh	Abhishek Anand-R1 Ashish Makhija Ashish Makhija
14.	Comp. App. (AT) (Ins) No. 629 of 2022	WithGreater Noida Industrial DevelopmentAuthority (GNIDA) through ItsChairmanVs.Earth Infrastructures Limited throughRP Akash Singhal & Anr.With	Manish K Srivastava	Ashish Makhija Akanksha Vasudeva-R1 Sandeep Bhuraria Paarijaat Singh-R2
15.	Comp. App. (AT) (Ins) No. 630 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Earth Infrastructures Limited through RP & Anr.	Manish K Srivastava	Ashish Makhija Akanksha Vasudeva-R1 Abhishek Anand Viren Sharma Prateek Kushwaha-R2

16.	Comp. App. (AT) (Ins) No. 312 of 2022	Pramod Kumar Pathak Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	Henna George Purti Gupta
17.	Comp. App. (AT) (Ins) No. 328 of 2022	Hemant Mehta Vs. Asst. Commissioner of State Tax & Ors.	Devarajan Raman	Aaditya Pande
18.	Comp. App. (AT) (Ins) No. 339 of 2022	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. & Ors.	Aaditya Pande	Harshad Deshpande- R1 Avinash R Khanolkar- R3
19.	Comp. App. (AT) (Ins) No. 431 of 2022	Entertainment City Ltd. Through its Authorized Representative Lekha Mriga Vs. Simran Kaur & Ors.	Siddharth Batra	Piyush Singh Aditya Parolia Ankit Swarup Akshay Srivastava
20.	Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr.	Rahul Arya	Jatin Pore Satendra K. Rai Ankita Agarwal-R1 Rajesh Jhunjhunwala- R2
21.	Comp. App. (AT) (Ins) No. 483 of 2022	Jagdish Kumar Parulkar Vs. Vinod Agarwal & Ors.	Mrinali Prasad	Ritu Reniwal
22.	Comp. App. (AT) (Ins) No. 484 of 2022	Adinath International Pvt. Ltd. Vs. AVR Overseas Pvt. Ltd.	Sanjeev Sagar	Kamlendra Singh Aniket Bhattacharya Armaan Nayar
23.	Comp. App. (AT) (Ins) No. 488 of 2022	Ashok Kriplani, RP Vs. Sh. Itenderpal Singh Suspended Director of Nibula Print & Pack Pvt. Ltd. & Anr.	Shweta Mahajan	
24.	Comp. App. (AT) (Ins) No. 542 of 2022	Umesh Suppliers Pvt. Ltd. Vs. Vijay P. Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Tishampati Sen	Kunal Kanungo Atishay Jain-R2
25.	Comp. App. (AT) (Ins) No. 544 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors. With	Pramod B. Agarwala	Shaunak Mitra Siddharth Makkar-R1

26.	Comp. App. (AT) (Ins) No. 591 of 2022 & I.A. No. I.A. No. 1753 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.	Pramod B. Agarwala	Shaunak Mitra Balwinder S Kalsi Siddharth Makkar-R1
27.	Comp. App. (AT) (Ins) No. 562 of 2022	Sabyasachi Sahoo, Suspended Director of Shrikrupalu Steels Pvt. Ltd. Vs. Imperial Refractories & Anr.	Sreenita Thaker	Ashish Choudhury- R1 Shipra Mishra-R2
28.	Comp. App. (AT) (Ins) No. 566 of 2022	Niraj Kumar Singh Vs. Faihzan Khan & Anr.	Shubhi Agarwal	Arnav Kumar Suprateek Neogi-R2
29.	Comp. App. (AT) (Ins) No. 595 of 2022	Maya Gupta Liquidator of PD Advisory Services LLP Vs. Ritesh Agarwal & Ors.	Kunal Godhwani	
30.	Comp. App. (AT) (Ins) No. 599 of 2022	Sanjai Kumar Gupta Vs. Brand Alloys Pvt. Ltd.	Aniket Prasoon	Debashis Mukherjee
31.	Comp. App. (AT) (Ins) No. 607 of 2022	Manoj Kulshrestha Vs. Amarjeet Singh Kalra & Ors.	Abhindra Maheshwari	
32.	Comp. App. (AT) (Ins) No. 608 of 2022	Dr. Amit Upadhyay Vs. Vijay Pitambar Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Atul Sharma	
33.	Comp. App. (AT) (Ins) No. 610 of 2022	WithAmit UpadhyayVs.Vijay Pitamber Lulla ResolutionProfessional of Ahinsa Buildtech Pvt.Ltd. & Ors.	Atul Sharma	
34.	Comp. App. (AT) (Ins) No. 656 of 2022	Sanjeev Arora Suspended Director of RAF Stationers Pvt. Ltd. Vs. Knight Frank (India) Pvt. Ltd. & Anr.	Piyush Singh	Arpan Behl Ashish Prasad Zain Maqbool-R1

35.	Comp. App. (AT)	Ashok Goel	Manish Raghav	Sanjay Jain
	(Ins) No. 705 of	Erstwhile Director Jaipuria Buildcon		Akash Srivastava-R7,
	2022	Pvt. Ltd.		R13-15, R19
		Vs.		Shivanshu Kumar
		Mrs. Pallavi Gupta and Padam Thakur &		Vekas Kr. Garg-R23
		Ors.		

For Hearing

<u>36.</u>	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	Atul Sharma-R1 Anushree Kapadia-R2
37.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1

<u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

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For Hearing	0	1	T	
38.	Comp. App. (AT)	R. P. Khosla	Deepak Khosla	Rishi Sood-R1
	No. 31 of 2022	Vs.		Rohit Sharma-R2
		Ascot Hotels & Resorts Ltd. & Ors.		Anand M Mishra-R2-
	(PH)			R7
		With		
39.	Comp. App. (AT)	R. P. Khosla	Deepak Khosla	Rishi Sood-R1
	No. 32 of 2022	Vs.		Anand M Mishra-R2-
		Vikram Bakshi		R7
	(PH)	XX 7* / I		
		With		
40.	Comp. App. (AT)	Vineet Khosla	Deepak Khosla	Rishi Sood-R1
	No. 33 of 2022	Vs.		Rohit Sharma-R2
		Ascot Hotels & Resorts Ltd. & Ors.		Anand M Mishra-R2,7
	(PH)	XX7:41		
		With	D 1 11 1	
41.	Contempt Case	Sonia Khosla	Deepak Khosla	Anand Mishra-R1 to R5
	(AT)No. 05 of	Vs.		
	2019 in Comp.	Vikram Bakshi & Ors.		
	App (AT) No. 36,			
	43-47 of 2016			
	(PH)	With		
42.	Contempt Case	R.P. Khosla	Deepak Khosla	Anand Mishra-R2 to R6
	(AT)No. 12 of	Vs.	I I	
	2019 in Comp.	Rishi Sood (Adv) & Ors.		
	App (AT) No.			
	220 of 2017			
	(PH)	With		

43.	Contempt Case	Montreaux Resorts (P) Ltd.	Deepak Khosla	Anand Mishra-R2 to R6
	(AT) No. 08 of	Vs.		
	2021 in Comp.	Vikram Bakshi & Ors.		
	App. (AT) No.			
	36 of 2016			
	(PH)			

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- 2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Chairperson -sd/-Registrar